



Government of Jammu and Kashmir
General Administration Department
(Services) Civil Secretariat,
Srinagar.

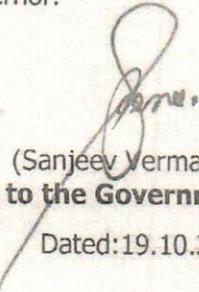
Notification
Srinagar, the 19th October, 2023

S.O 544.- In exercise of the powers conferred by Section 36A of the Jammu and Kashmir Panchayati Raj Act, 1989, the Lieutenant Governor of Union territory of Jammu and Kashmir is pleased to notify the following terms and conditions of service of Mr. B.R. Sharma, IAS (Retd.), State Election Commissioner for the Union territory of Jammu and Kashmir; namely:-

1.	Salary	Last pay drawn at the time of his retirement from the earlier service less by the amount of the pension, including commuted value thereof, plus D.A. as applicable.
2.	Tenure of Appointment	He shall hold office for a term of 05 years from the date on which he enters his office or till he attains the age of 65 years, whichever is earlier. Provided that the State Election Commissioner, may at any time, by writing under his hand, addressed to the Lieutenant Governor resign from his office or he may be removed in the manner provided in Section 36B of the J&K Panchayati Raj Act, 1989.
3.	Travelling Allowance	As was admissible to him at the time of his retirement from the previous service.
4.	Residential Accommodation	As was admissible to him at the time of his retirement from the previous service.
5.	Medical Facilities	As was admissible to him at the time of his retirement from the previous service.
6.	Leave	As was admissible to him at the time of his retirement from the previous service. The power to grant or refuse leave to the State Election Commissioner and to revoke or curtail leave granted to him shall vest in the Lieutenant Governor.

7.	Telephone Charges	As was admissible to him at the time of his retirement from the previous service.
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By Order of the Lieutenant Governor.


(Sanjeev Verma) IAS
Commissioner/Secretary to the Government

No.: GAD-SERVOKAS/145/2023

Dated: 19.10.2023

Copy to the:-

1. Secretary, Election Commission of India.
2. Mr. B.R. Sharma, IAS (Retd.), State Election Commissioner, J&K.

Copy also to the:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. Director General, J&K Institute of Management, Public Administration and Rural Development.
4. All Principal Secretaries to the Government.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioners/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Divisional Commissioner, Kashmir/Jammu.
9. Additional Resident Commissioner, J&K Government, New Delhi.
10. Chairperson, J&K Special Tribunal.
11. Director Archives, Archaeology and Museums, J&K.
12. Secretary, J&K Public Service Commission.
13. Director Information, J&K.
14. All Heads of Departments/Managing Directors.
15. All Deputy Commissioners.
16. Director Estates, Kashmir/Jammu.
17. Secretary, State Election Commission, J&K.
18. Secretary, J&K Services Selection Board.
19. General Manager, Government Press, Srinagar/Jammu.
20. Private Secretary to the Chief Secretary.
21. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
22. Concerned appointees.
23. Incharge website, GAD.
24. Government Order file/Stock file.